

ITEM NO.801

Court 8 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2907/2021

(Arising out of impugned final judgment and order dated 26-03-2021
in BA No. 1097/2021 passed by the High Court Of Delhi At New Delhi)

JUDE LOBO

Petitioner(s)

VERSUS

STATE, NCT OF DELHI & ANR.

Respondent(s)

Date : 28-07-2021 This petition was called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Santosh Krishnan, AOR

For Respondent(s) Mr. B. V. Balaram Das, AOR

Mr. Ajay Marwah, AOR (mentioned by)

UPON being mentioned the Court made the following

O R D E R

Not to be deleted from the list of 10.08.2021.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)